

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATARAJAN) : (a) and (b) yes, Sir. Details of tickets issued by Air India and Indian Airlines for various sectors on their networks are as under :-

Air India :- April 96 to 15.7.97 : 267

Indian Airlines :- July '96 to June 97 : 1101

The record of value of these tickets is not being maintained.

(c) and (d) Publicity material of the Ministry of Tourism is carried free of cost on Air India flights, subject to availability of capacity.

Martial Song of INA

3034. SHRI R.B. RAI : Will the Minister of DEFENCE be pleased to state :

(a) whether the famous martial song of the INA 'Kadam Kadam Badayeja' whose music was composed by Capt. Ramsingh Thakuri has been classified as Marching song in the Indian Army; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) The martial patriotic song 'Kadam Kadam Badayeja' has been adopted as the Army Song and was first performed in the Military Band concert at the Subroto Auditorium from 23rd to 26th November, 1996. It also featured as a March tune for the Army Day Parade on 15th January, 1997 and the Republic Day Parade on 26th January, 1997.

Boat Tragedy in Barapani, Shillong

3035. SHRI THOMAS HANSDA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government's attention has been drawn to news item captioned "Negligence Costs Army 8 lakh" appearing in the 'Hindustan Times' dated July 2, 1997;

(b) if so, whether the Government propose to provide necessary safety measures in all the lakes, boat clubs, etc. under the control of Army, so as to avert such accidents in future;

(c) if so, the details thereof;

(d) whether the Government propose to fix responsibility for the tragic accidental cases and to take action

against the persons responsible for the accident; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) to (e) A Court of Inquiry was held by Headquarters Eastern Air Command to inquire into the accident. The Court of Inquiry has held that "No person or organisation be blamed for the accident." However, in view of the adverse verdict held by the National Consumer Dispute Redressal Commission, in addition to existing safety measures and guidelines for safe operation of boats used for training, instructions have been issued by the Army Authorities for strict adherence by all to prevent recurrence of such accidents.

[Translation]

Sports Complex

3036. SHRI BUDHSEN PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Union Government have formulated any scheme to provide central assistance for the construction of sports complex in the capitals of the States;

(b) if so, the States where such complex has been constructed or which is under construction and the assistance provided by the Union Government to each State;

(c) whether the Government propose to provide additional central assistance to the sports complex being constructed in Bhopal;

(d) the schemes formulated by the Government to provide basic facilities for the sports in the country;

(e) the details of basic facilities provided in the States with the central assistance so far and the number of States to which the central assistance is proposed to be provided during this year and the extent thereof; and

(f) the number of sports complexes for which central assistance has been provided to Madhya Pradesh so far and the total amount provided for this purpose and the number of stadia constructed thereby and the number of stadia which are under construction and the central assistance proposed to be provided for their completion ?

THE MINISTER OF HUMAN RESOURCE DEVELOP-